

Dr. Aditi Choudhary  
D.H.J.S  
Director (Academics)  
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DELHI JUDICIAL ACADEMY  
(High Court of Delhi)  
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No. DJA/Acd./Journal-2022/1575/2022/ 510

25<sup>th</sup> January, 2023

To

1. The Ld. Principal District & Sessions Judge, HQs, Central, THC
2. The Ld. Principal District & Sessions Judge, South, Saket
3. The Ld. Principal District & Sessions Judge, North-West, Rohini
4. The Ld. Principal District & Sessions Judge, New Delhi, PHC
5. The Ld. Principal District & Sessions Judge, East, KKD
6. The Ld. Principal District & Sessions Judge, South-East, Saket
7. The Ld. Principal District & Sessions Judge, North, Rohini
8. The Ld. Principal District & Sessions Judge, South-West, Dwarka
9. The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (CBI), RADC
10. The Ld. Principal District & Sessions Judge, Shahdara, KKD
11. The Ld. Principal District & Sessions Judge, North-East, KKD
12. The Ld. Principal District & Sessions Judge, West, THC

Sub.: Publication of Journal of the Delhi Judicial Academy – extension of date

Respected Sir/Madam,

With reference to our earlier letter dated 19<sup>th</sup> November, 2022, regarding the aforesaid subject, the date for sending contribution of Judicial Officers posted in your District, in the forthcoming issue of the journal in the form of an article, case comment, legislation review or research paper on request has been extended to **15<sup>th</sup> March, 2023**.

A soft copy of the same may also be sent by e-mail at [dja@jdc.in](mailto:dja@jdc.in) as per specifications mentioned in Annexure 'A' enclosed herewith.

Thanking you,

Yours faithfully,

*Aditi Choudhary*  
(Dr. Aditi Choudhary)

Encl.: as above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)  
TIS HAZARI COURT, DELHI  
NO. 448-4625 /DJP/Gas./2023 Dated, Delhi the 01.02.2023

As directed copy of letter no. DJA/Acd./Journal-2022/1575/2022/510 dated 25.01.23 received through e-mail from the Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to:-

1. All the Officers of DHS and DJS of Central District, Tis Hazari Court, Delhi including Judicial Officers on deputation and diverted capacity with the request to send the contributions to Delhi Judicial Academy latest by **15<sup>th</sup> March, 2023** directly and soft copy of the same may also be sent by e-mail at [dja@jdc.in](mailto:dja@jdc.in) as per specifications mentioned in Annexure A.
2. The DJS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
4. The LAYERS for uploading the same.

*KAJIB*  
(Kavari Bhatnagar)  
District Judge (Commercial Court)-07  
Officer in-charge Judicial Branch, Central  
for Principal District & Sessions Judge(HQs)  
Tis Hazari Court, Delhi.

Instructions for contributions to the DJA Journal

All authors may kindly follow the following format while submitting their original, unpublished work for publication in the DJA journal:

**Formatting**

The Length of the manuscript should not exceed 10,000 words (inclusive of footnotes).

Title of the work	:	All Cap. – Bold –Font 14 – Times New Roman
Name of Author	:	Right hand side - Bold running - No underlining
Main body of the Text	:	Font 12 Times New Roman Space between lines – 1.5 Space before paragraph – 6 points Tab Justified
Page Set Up	:	Letter size
Footnotes	:	Font 10 Times New Roman Single Space Justified

**Imp. – Footnotes may be given for all information and quotations taken from other sources. Material taken from website should also be duly footnoted. www.wikipedia.com is not a research database. Hence, reference to this site may not be included in the Articles.**

Pattern of Footnotes – On the line of JILL:

In case of Books: Author's name, Book Name (in SMALL CAPS), Page no., (Year of Publication), Publisher's name.

In case of Articles in Books / Journals: Author's name, "Title of the Article" in name of book, editor's name / name of journal (in SMALL CAPS), remaining as above.

Cases: Name of Party (in italics) v. Name of Party (in italics), citation as mentioned in the Reporter

Website: Accessible at [www.judicialacademy.nic.in](http://www.judicialacademy.nic.in), last updated on 30-09-2022.